NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP 91/397-398/NCLT/AHM/2016 (New) C.P. No.14/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

Name of the Company:

Gaurav Soni & Ors.

V/s

Chamunda Pharma Machineries Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956;

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. A.R. Shath	Adv. of Solicity	Petiline	Amen
2. PAVAN S. GODLAWALA	ADVOCATE	ZSPONDENT No.1	muleauele
3. Ruchable H. Glah	Advuenti	Respondent No. 2 to 5	226
4. Rohan A. Shal	Advocis	Responder-	Zodes.

<u>ORDER</u>

Learned Advocate Mr. Arjun Seth present for Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent No.1. Learned Advocate Mr. Rushabh Shah present for Respondent Nos. 2 to 5. Learned Advocate Mr. Rohan Shah present for Respondent No.6.

At request of both sides.

List the matter for final hearing as last chance on 09.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 20th day of September, 2017.